**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No. 124/KB/2018 C.P.No. 06/2016 (HCP)

## Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name	of the Company	Tata Capital Finance Se Pvt.Ltd.	rvices LtdVs- Pridarshi Pura	nand Automobiles
Under Section		433,434,439		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

## ORDER

No body responds.

This winding up petition is transferred from the Hon'ble Patna High Court to this Tribunal. Issue notice to the petitioner fixing for hearing on 06/03/2018.

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(Jinan K.R.) Member (J)